

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

106. IA/2704/2024 C.P. (IB)/106(MB)2022

**IN THE MATTER OF**

State Bank Of India

VS.

Setubandhan Infrastructure Ltd.

Section 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 25.06.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:- Adv. Nausher Kohli (VC)

For the Respondent No. 2

IA/2704/2024: Adv. Shyam Kapadia. (PH)

For the Respondent no. 3

In IA/2704/2024:- Adv. Abdullah Qureshi (PH)

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**ORDER**

**IA 2704/2024:-**

Reserved for order.

Sd/-  
MADHU SINHA  
Member (Technical)  
//Anmol//

Sd/-  
REETA KOHLI  
Member (Judicial)